

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.

A.Nos.2-3 I

n CIVIL APPEAL NO(s). 4492 OF 1998

MCDERMOTT INTERNATIONAL INC.

Appellant

(s)

VERSUS

BURN STANDARD CO. LTD. & ORS.

Respondent

(s)

(For directions and appln. Under Section 34 of the Arbitration and Conciliation Act with office report )

Date: 20/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Dipankar Gupta, Sr.Adv.

Mr. Anil Bhatnagar, Adv.

Mr. O.P.Khaitan, Adv.

Mrs. Bharti Badesra, Adv.



10. 1994 6 SCC 117
11. 1995 5 SCC 531 (Para 14, 17, 20)
12. 2003 5 SCC 705
13. AIR 1960 SC 588